

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:7303  
ANSWERED ON:15.05.2002  
STAGNATION OF EXPORT AND IMPORT ITEMS IN CHENNAI PORT  
E. PONNUSWAMY

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government are aware that in Chennai Port, after leasing it to a Private Agency for loading and unloading, the export and import items are stagnated inordinately resulting in heavy losses to Government and Private Agencies which transport through Chennai Port;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ease the situation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD Y. NAIK)

(a) & (b): The Chennai Port's Container Terminal was handed over to M/s Chennai Container Terminal Limited (CCTL) on 30th November, 2001, and CCTL commenced their operation rightaway. During the initial period, the CCTL faced certain teething problems but due to the effective measures taken by CCTL and Chennai Port, now the situation is that `The Berths Are Waiting for Ships` in the Container Terminal.

(c) The following measures have been taken by M/s CCTL and the Chennai Port Trust to ease the congestion:-

- En bloc movement of containers from the yard and even from the hook point to CONCOR CFS at Tondiarpet.
- The Port has made available an additional gate, i.e., Gate-2 for movement of containers.
- The Port has made available a buffer area of 7000 Sq. Mtrs. for parking of trailers for containers.
- CCTL has hired 2 reach stackers from the local parties and have also arranged for another 2 reach stackers and 1 Top Lift Truck (TLT) from Mumbai.
- To reduce the congestion, CFS operators were requested to move the export boxes into the Port only between 6.00 p.m. to 6.00 a.m. on obtaining CCTL's concurrence.
- Gate No.1 is reserved exclusively for CCTL to ensure uninterrupted movement of containers.